## Working Conditions of Railway Commercial Clerks

3370. SHRI MOHAN SWARUP: Will the Minister of RAILWAYS be pleased to

- (a) whether it is a fact that consequent upon the assumption of common carriers, liabilities, increase in tempo of traffic, sales, marketing, courtesy and claims prevention drives and introduction of various other formalities of democratic era, the work load and responsibilities of the Commercial Clerks at stations have increased manifold but the job analysis or yardstick formulae has seen no change; and
- (b) if so, whether Government have any proposal to consider this aspect for a fresh job analysis on scientific basis for this category?

THE MINISTER OF RAILWAYS (SHRI NANDA): (a) and (b). The yardsticks of the norms in vogue were reviewed recently by the Railways. In so far as the Commercial Department is concerned, excepting for the two Railways, where the matter is still under examination, the review made by others, indicates that no change is necessary in the yardsticks already in vogue.

## Signature Campaign by Railway Commercial Clerks in Izatnager Division

3371. SHRI MOHAN SWARUP : Will the Minister of RAILWAYS be pleased to state :

- (a) whether Government are aware of the "Ouit Disparity" signature compaign launched by the Izatnagar Division unit of the All India Railway Commercial Clerks' Association supported by its various other constituents; and
- (b) if so, whether the basic and vital issues advanced in the resolution will receive adequate consideration by Government and subsequently by the Pay Commission?

MINISTER OF RAILWAYS (SHRI NANDA) : (a) Yes, Sir.

(b) The Pay Commission, the setting of which has been accepted in principle will no doubt give due consideration to the demands of this category.

# Allotment of cars/scooters and other vehicles to Ladies from Government quota in priority basis

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- 3372. SHRI RAM AVTAR SHARMA: Will the Minister of INDUSTRIAL DEVE-LOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :
- (a) the special facilities given to the ladies in the matter of allotment of cars, scooters and other vehicles from the Government quota; and
- (b) whether any priority is given to them in the matter of allotment?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL AND COMPANY AFFAIRS (SHRIF, A. AHMED): (a) and b). Normally lady officers are treated on par with others in respect of allotment of cars and scooters from the Central Government quota. Special consideration is shown to applicants in exceptional cases depending on the circumstances of each case.

## Foreign collaboration

#### 3373. SHRI JUGAL MONDAL: SHRI ARJUN SINGH BHADORIA:

Minister of INDUSTRIAL Will the DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

- (a) the number and details of foreign collaboration approved by Government from July, 1969 to February, 1970;
- (b) whether the policy of allowing foreign collaboration has undergone any change as compared to that followed during the last three lean years;
- (c) if so, the details of the modification introduced in the policy and whether any further modifications are proposed to be introduced in the policy during the Fourth Five-Year Plan; and
  - (d) if so, the details of such proposals?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) A list of foreign collaboration proposals approved by the Government during the period from July,

February, 1970 is laid on the Table of the House. [Placed in Library. Sec No. LT. 2911/70].

(b) to (d). The policy of Government in respect of foreign private investment and collaboration broadly remains the same but within the framework of the basic policy, considerable re-orientation has been brought about, keeping in view the strong industrial base that has been set up in the country and the need for boosting exports of our manufactured products and indigenous research and consultancy facilities and services. As a result, greater selectivity is now being exercised in the matter of approval of foreign collaboration applications With a view to avoiding repetitive import of technology for the manufacture of same or similar products, efforts are made to conduct coordinated negotiations when a number of units are proposed to be set up for the manufacture of the same item at about the same time Technical collaboration agreements are now usually approved for a 5 year duration only. Care is also taken to ensure that, as for as possible, collaboration agreements do not impose restrictions on the expert of manufactured products, and also that a provision is made in the agreements which allows the know-how to be passed on to another Indian Con-pany, should it become necessary, on terms to be mutually agreed to by all concerned including the foreign collaborator and subject to the approval of the Government.

No major policy modifications are immediately contemplated.

## Additional trains on Poona-Lonavla line (Central Railway)

- 3374. SHRI JAGANNATH RAO JOSHI: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that a number of industries have come up in between Poona and there is an increasing demand to run more local trains;
- (b) if so, whether Government will consider the demand favourably; and
  - (c) if not, the reasons therefor?

# THE MINISTER OF RAILWAYS (SHRI NANDA): (a) Yes.

(b) Yes, as and when more EMU coaches

become available and other requisite facilities develop.

(c) Does not arise.

### Fall in Industrial Investment

- 3375. SHRI D. N. PATODIA: Will the Minister of INDUSTRIAL DEVELOP-MENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:
- (a) whether Government's attention has been drawn to the views expressed by Shri G. D. Birla appearing in the Hindustan Times dated the 1st January, 1970 that an era of scarcity will usher in as there has been a serious drop in investment in the field of industry;
- (b) whether it is also a fact that even though the banks have enough money, the industry is not willing to borrow because there is not much activity in the sphere of the industry;
- (c) if so, what has been the fall in investment in the sphere of industry during the last two years year-wise; and
- (d) Government's reaction to the views expressed above?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) Yes, Sir.

- (b) No, Sir. (There are no indications to such effect.)
  - (c) Does not arise.
- (d) Govt. does not subscrible to the individual's views.

## Saving of Foreign Exchange by Import substitution of drawings of various items

- 3376. SHRI S. R. DAMANI : Will the Minister of INDUSTRIAL DEVELOP-MENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :
- (a) whether it is a fact that Government have asked all project authorities to obtain drawings of various toilor-made items from foreign suppliers to facilitate their manufacture indigenously; and
- (b) if so, the progress made in this direction and the estimated annual saving of foreign exchange by this import substitution method?